

7.5.2004

23.

MA 954/2004
MA 955/2004
OA 3337/2002

Present : Shri V.S.R.Krishna,, counsel for the
applicants (Original respondents) in OA.
Shri S.S.Tiwari, counsel for the
respondent (original applicant in OA)

MA 954/2004

The sole prayer on behalf of respondents is to
grant three months time for completing formalities
which is not opposed.

MA 955/2004

Taking stock of the totality of facts and
circumstances delay is condoned.

It is directed that respondents should comply
with the directions within two months from today.

MA 954/2004 and MA 955/2004 are disposed of.

Naik
(S.K.Naik)
Member (A)

V.S.Agarwal
(V.S.Agarwal)
Chairman

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